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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(COMM) 329/2019, I.A. 1550/2024**
GLAXO GROUP LIMITED Plaintiff

Through: Ms. Tanya Varma, Mr. Vardaan
Anand, Mr. Urvi Tripathi, Advocates.

versus

ANGLO-FRENCH DRUGS AND INDUSTRIES LTD. & ANR
..... Defendants

Through: *Appearance not given.*

CORAM:
HON'BLE MR. JUSTICE SANJEEV NARULA

% **ORDER**
15.02.2024

1. Counsel for Defendants has joined the proceedings through video conferencing mechanism in a moving vehicle. While we acknowledge the advancements in technologies that allow for greater facilities and ease in legal representation in court proceedings, it is imperative to maintain the decorum and solemnity that the judicial process demands. Therefore, such appearance in a moving vehicle undermines the formalities of judicial process and is unacceptable.

2. Re-notify on 23rd February, 2024.

SANJEEV NARULA, J

FEBRUARY 15, 2024/ab